

SHRI PRANAB MUKHERJEE: Sir, I introduce the Bill.

STATEMENT Re PREVENTION OF BLACKMARKETING AND MAINTENANCE OF SUPPLIES OF ESSENTIAL COMMODITIES ORDINANCE, 1979.

THE MINISTER OF COMMERCE AND STEEL AND MINES AND CIVIL SUPPLIES (SHRI PRANAB MUKHERJEE): Sir, I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Prevention of Blackmarketing and Maintenance of Supplies of Essential Commodities Ordinance, 1979.

13.57 hrs.

CENTRAL EXCISES AND SALT AND ADDITIONAL DUTIES OF EXCISE (AMENDMENT) BILL*

THE MINISTER OF FINANCE AND INDUSTRY (SHRI R. VENKATARAMAN): Sir, I beg to move for leave to introduce a Bill further to amend the Central Excises and Salt Act, 1944, and the Additional Duties of Excise (Goods of Special Importance) Act, 1957.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Central Excises and Salt Act, 1944, and the Additional Duties of Excise (Goods of Special Importance) Act, 1957.

The motion was adopted.

SHRI R. VENKATARAMAN: Sir, I introduce† the Bill.

STATEMENT

RE. CENTRAL EXCISES AND SALT AND ADDITIONAL DUTIES OF EXCISE (AMENDMENT) ORDINANCE, 1979

SHRI R. VENKATARAMAN: Sir, I beg to lay on the Table an explanatory

statement (Hindi and English versions) giving reasons for immediate legislation by the Central Excises and Salt and Additional Duties of Excise (Amendment) Ordinance, 1979.

MR. SPEAKER: The House stands adjourned for Lunch. We shall meet again at 2.00 p.m.

13 hrs.

The Lok Sabha adjourned for Lunch till Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at four minutes past Fourteen of the Clock.

[MR. SPEAKER in the Chair.]

14.01 hrs.

Shri Naik Devarey G. (Kanara).

14.05 hrs.

MATTERS UNDER RULE 377

(i) NEWS BULLETINS BROADCAST BY ALL INDIA RADIO, DELHI ABOUT ELECTION TO LOK SABHA FROM PATNA CONSTITUENCY.

श्री रामावतार शास्त्री (पटना) : अध्यक्ष महोदय मैं आपकी अनुमति से नियम 377 के अधीन निम्नलिखित वक्तव्य इस सदन के सामने उपस्थित करता हूँ :

सातवीं लोक सभा के चुनाव के क्रम में पटना लोक सभा निर्वाचन क्षेत्र में डाले गए मतों की गिनती 7 जनवरी को श्री कृष्ण मैमोरियल भवन के मैदान में शुरू हुई। गिनती का काम लगातार 8 जनवरी को करीब 11 बजे दिन तक चलता रहा। मतगणना में भारतीय कम्युनिस्ट पार्टी के उम्मीदवार श्री रामावतार शास्त्री अपने प्रतिद्वंदी जनता पार्टी के श्री महामाया प्रसाद सिंह से बराबर आगे रहे और अन्त में वह 20,413 मतों से विजयी घोषित किए गए।

परन्तु आश्चर्य और खद की बात है कि आकाशवाणी का दिल्ली केन्द्र 8 जनवरी को 3 बजे सवेरे से 10 बजे दिन तक लगातार झूठा और पक्षपातपूर्ण प्रसारण करता रहा कि जनता पार्टी के उम्मीदवार श्री महामाया प्रसाद सिंह कम्युनिस्ट पार्टी के उम्मीदवार श्री रामावतार शास्त्री से

*Published in Gazette of India Extraordinary Part II. section 2, dated

†Introduced with the recommendation of the President.